

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA**

**UNSTARRED QUESTION NO. 640  
TO BE ANSWERED ON NOVEMBER 28, 2024**

**ALLOTMENT OF HOUSES TO SC/ST/OBC**

**NO. 640. ADV. CHANDRA SHEKHAR:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:  
the details of the SC/ST/OBC persons who have been allotted houses by  
the Government since 2019 till date?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

**'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens including providing civic amenities are implemented by States/Union Territories (UTs). However, the Ministry of Housing and Urban Affairs supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to all eligible urban beneficiaries across the country.**

**Based on the project proposals submitted by States/UTs, a total of 118.64 lakh houses have been sanctioned by the Ministry, out of which 114.30 lakh have been grounded and 88.02 lakh are completed/delivered to the beneficiaries across the country as on 18.11.2024. Under PMAY-U, 9.53 Lakh, 2.53 lakh and 24.46 Lakh houses have been sanctioned for SC, ST and OBC beneficiaries respectively since 2019 and till date.**

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